



सत्यमेव जयते

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The Gujarat Government Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Vol. LV]

THURSDAY, AUGUST 14, 2014/SRAVANA 29, 1936

Separate paging is given to this Part in order that it may be filed as a Separate Compilation.

PART IV-B

Rules and Orders (Other than those published in Part I, I-A and I-L) made
by the Government of Gujarat under the Gujarat Acts.

GENERAL ADMINISTRATION DEPARTMENT

Notification

Sachivalaya, Gandhinagar, 11th August, 2014.

GUJARAT (RIGHT OF CITIZENS TO PUBLIC SERVICES) ACT, 2013.

No.GS/30/2014/NAP-102013/817/ARTD-1:- In exercise of the powers conferred by sub-section (3) of section 1 of the Gujarat (Right of Citizens to Public Services) Act, 2013 (Gujarat 16 of 2013), the Government of Gujarat here by appoints the 11-08-14 as the date on which the provisions of sections 2,5,6,7,8,9,10,23,24,25,26,27,28 and 30 of the said Act, shall come into force.

By order and in the name of the Governor of Gujarat,

DHANANJAY DWIVEDI,
Secretary to Government.